

Shri Hari Vishnu Kamath: Misusing it.

Shri Jawaharlal Nehru: Or Misusing it, I cannot say.

Shri Hem Barua: Have we enquired about the misuse?

Mr. Speaker: Mr. Hem Barua—has he forgotten his question? I cannot wait any longer.

Shri Hem Barua: May I submit, Sir, that you are a past master in witty remarks and I was thrown off my balance. I am gaining my balance.

May I know if it is a fact that the United States proposes ultimately to build up Pakistan as a big maritime power in South-East Asia in order to give some relief to their own 7th fleet and, if so, whether Government have enquired into this matter or examined this particular aspect?

Shri Jawaharlal Nehru: I do not know what the hon. Member means by 'building up Pakistan as a big maritime power'; one submarine does not make a big maritime power...

Shri Hem Barua: It will lead....
(Interruptions).

Shri Jawaharlal Nehru: It may or may not; it is a doubtful matter. It is our intention to get a submarine for training, but it is very doubtful whether it is of much use to us compared to the other things; we have always to consider relative things, as to what is more useful the amount we spent on a submarine or the amount we spend on an aircraft. It is the opinion of many of our people that an aircraft is more important than a submarine. However, it is our present intention and we are considering to get a submarine for training purposes, if we can get it.

Shri Ranga: I am glad that he has at last replied that they have begun to consider the possibility of purchasing it from some countries. The Prime Minister wants us to believe

that it is not of such a dangerous consequences.

Mr. Speaker: We need not enter into any arguments, he may be put his question.

Shri Ranga: It brings to our mind what he has said about the Aksai Chin road. We have stated here: calculated danger to India's security. Have our Ministers etc. here as well as our representatives in Washington brought it to the notice of the various ambassadors here as well as the President and the Secretary of State and the other concerned people in the United States and expressed our apprehension that this accretion of strength to Pakistan's Navy by the American sale or supply of a submarine is likely to be very serious and therefore, likely to have serious consequences on our defences and, therefore, impressed on them that first of all it would be wrong for them to supply it to them and, secondly, they should at least make this danger less by agreeing to supply to us one at a reasonable price?

Shri Jawaharlal Nehru: I do not know, Sir....

Mr. Speaker: Only that part—whether we have informed the other countries.

Shri Jawaharlal Nehru: We have not informed them specifically of this, but in considering all this process of armament, we have informed them and we have told them.

U.N. Peace-Keeping Force

+
*704 { **Shri Hari Vishnu Kamath:**
 Shri Maheswar Naik:

Will the Prime Minister be pleased to state:

(a) whether there is a proposal before the United Nations for raising a peace-keeping force on a permanent basis;

(b) whether some countries have already formed a nucleus to that end;

(c) whether the Government of India have been sounded or approached in this connection; and

(d) if so, the reaction of Government thereto?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) There is no such formal proposal before the United Nations.

(b) Last year the Governments of Denmark, Finland, Netherlands, Norway and Sweden had made offers to the Secretary-General of the United Nations of "stand-by" military units which could be made available to the United Nations for use in United Nations Peace-Keeping operations and which could be kept in readiness for assignment to the United Nations duties. The Secretary-General of the United Nations has accepted these offers.

(c) and (d). No, Sir. While the Government of India support the principle of the creation of an International Police Force to maintain peace and security, they consider that such a force can only be really useful if there is general disarmament.

Shri Hari Vishnu Kamath: Is it a fact that the Soviet Union and France, members of the United Nations, refused to make any financial contribution to the peace-keeping operations of UN forces in the Congo and Gaza despite the Hague Court's verdict...

Mr. Speaker: What is the question?

Shri Hari Vishnu Kamath: ...and is Government pursuing this matter in the UN in the interest of world peace and a future world Government and trying to persuade all the other nations who are reluctant to join the U.N. force for peace-keeping operations....

Mr. Speaker: Question Hour is over. The supplementary is too long.

Shri Hari Vishnu Kamath: In that case you need not have asked me to put a supplementary.

Mr. Speaker: If the supplementary had been a short one, I would have allowed the answer.

WRITTEN ANSWERS TO QUESTIONS

Deportation of Indian National from Burma

***695. Shri Indrajit Gupta:** Will the Prime Minister be pleased to state:

(a) whether an Indian national, Dr. Suvi was recently deported from Burma under the Emergency Powers Act; and

(b) if so, whether the reasons for the Burmese Government's action have been ascertained?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) Yes, Sir.

(b) The Government is not aware of the exact grounds for his deportation. Our Embassy in Rangoon have approached the Government of Burma to ascertain the reasons for his deportation but no information in this regard has yet been received by them from the Burmese Government.

I.A.F. Plane Aircrash

***697** { **Shri P. C. Borooah;**
Shri Inder J. Malhotra:

Will the Minister of Defence be pleased to refer to his statement made on the 18th February, 1964 and state:

(a) whether the I.A.F. transport aircraft Ilyushin-14 which was missing with 13 aboard has since been traced;

(b) if so, in what condition and where;

(c) whether an inquiry has been conducted in this regard; and